

**Central Administrative Tribunal  
Jammu Bench, Jammu**



Hearing through video conferencing

**T.A. No.61/8509/2020**

Monday, this the 21<sup>th</sup> day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

1. Smt. Praveen Raina, aged 41 years,  
W/o Sh K.K. Shastri, Lecturer,  
Home Science Girls Higher Secondary School,  
Miran Sahib, Jammu  
.....Applicant

By Advocate: Mr. Sunil Halt

**Versus**

1. State of Jammu & Kashmir through  
Commissioner/Secretary, Education Department,  
Jammu;
2. Director School Education Jammu;
3. Chief Education Officer, Jammu;
4. Principal, Govt Girls Higher Secondary School,  
Miran Sahib Jammu.  
.....Respondents

(By Advocate: Mr. Sudesh Magotra, DAG)

**O R D E R (ORAL)**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**



Despite the case being reflected in the day's cause list, neither the counsel for the applicant nor applicant present today. Despite the direction of the Hon'ble High Court by order dated 02.09.2020 to be present before the Tribunal, neither the applicant nor his counsel present today.

2. However, Mr. Sudesh Mangotra, Learned Dy. Advocate General appearing for the respondents present.

3. It seems the applicant is not interested to pursue the matter any further. Accordingly the TA is dismissed for non-prosecution for non appearance of the applicant. There shall be no order as to costs.

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Asvs.